

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 11.7.2002

OA No.84/1998

Soloman Smith s/o Shri F.Mashih r/o Bunglow No.223A, Railway Colony Bandikui and presently working on the post of Mill Wright Fitter Grade-I (Technical) under carriage wagon superintendent, Western Railway, Bandikui

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Divisional Rail Manager, Western Railway, Jaipur
3. Senior Divisional Mechanical Engineer, Western Railway, Jaipur.

.. Respondents

Mr. C.B.Charma - counsel for the applicant

None present for the respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

The learned counsel for the applicant submits that the enquiry has been completed, although he is not aware of the final order. He has got instructions from the applicant to withdraw this OA. Accordingly, he prays for withdrawal of this OA. Prayer granted. The OA is dismissed as withdrawn.

(M.L.CHAUHAN)

Member (Judicial)

(H.O.GUPTA)

Member (Administrative)